

COURT-II

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal No. 106 of 2014

Dated : 24th November, 2014

In the matter of:

Powergrid Corporation of India Ltd. ... Appellant(s)

Versus

**Central Electricity Regulatory Commission
& Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Pradeep Misra &
Mr. Manoj Kumar Sharma for R-3 to
R-5.
Mr. Rajiv Shrivastava for R-10.

ORDER

As the Bench did not assemble today, the matter is posted for hearing
on **13th January, 2015.**

Court Master

rkt